GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1587
ANSWERED ON:30.11.2011
PROTECTION OF NATIONAL INTERESTS
Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has directed all telecom companies to protect every aspect of national interest such as national security, job opportunity, etc.;
- (b) if so, the details thereof and the response of the telecom companies thereon;
- (c) whether the Government is satisfied by their efforts; and
- (d) if so, the details thereof and if not, the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (d) Madam, The issues concerning national security such as import of telecom equipments, employment of Indians at specific posts, lawful interception of communications, management of customer records etc. are part and parcel of licence agreements and further supplementary instructions are issued from time-to-time on these issues. However, licence agreement does not have specific provisions regarding job opportunity in telecom companies.

Since these instructions are issued under licence agreements, hence telecom licensee companies are bound to follow these instructions. Government continuously monitors the compliance to security instructions and action as per licence agreement is taken for non-compliance.